

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 197/GT/2017**

**Date: 15.5.2019**

To,

Shri Deepak Raizada  
Superintending Engineer,  
U.P. Power Corporation Limited,  
10<sup>th</sup> Floor, Shakti Bhawan Ext. 14,  
Ashok Marg, Lucknow-226001

Sir,

**Subject: Petition No. 197/GT/2017- Approval of tariff of Feroze Gandhi Unchahar Thermal Power Station IV (1x500 MW) for the period from anticipated date of-commercial operation or Unit-I (31.7.2017) to 31.3.2019.**

**Ref: (1) ROP dated 13.3.2019**  
**(2) Your letter no. 253/SPATC dated 25.4.2019**

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With reference to your letter dated 25.4.2019 on the above subject, I am directed to inform that your request for extension of time to file reply has been allowed till **17.5.2019**. Copy of reply shall be served on the Petitioner, NTPC who may file its rejoinder, if any, by **24.5.2019**. No further extension of time shall be granted for any reason.

**Sd/-**

(B. Sreekumar)  
Deputy Chief (Law)